NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

261/16

PETITION NUMBER

: TP 111/17

NAME OF THE PETITIONER (S)

: ARADHHA CONCRETE PRODUCTS

NAME OF THE RESPONDENT (S)

: SREESHWAR ELECTRICALS PYT, LTD

UNDER SECTION

: 433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

DEEPAK 9845109194

Petitioner

Sport.

Shri Rajesh S, Advocate appearing for the Petitioner is present. He undertakes to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

MEMBER (J)

MEMBER (T)